

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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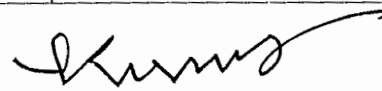
**O R D E R**

No: 9 Dated: 02/4/2019

In terms of Rule 14 of SRO 53 dated 01-03-2007 read with High Court Order No.302 dated 14.07.2015, sanction is hereby accorded to the grant of concurrent charge Allowance in favour of the following Judicial officers, @ 10% of the minimum of the pay scale of the Additional post held (as shown in Col.3), for the period (as shown in Col,4), against their respective names:-

S.No	Name of the officer S/Shri.	The period during which the officer held the Charge	Charge allowance Sanctioned for the month
-1-	-2-	-3-	-4-
1.	Javid Alam, CJM, Pulwama.	The officer was holding the addl. charge of the Court of Chief Judicial Magistrate, Pulwama from January, 2017 to August, 2017. While his posting as Sub Judge/ Special Mobile Magistrate, Pulwama.	For the Month of January, 2017 February, 2017 March, 2017 April, 2017 May, 2017 June, 2017 July, 2017 and August, 2017 <b>(Eight Months)</b>
2.	Prem Sagar, Secretary Legal Service Authority, Ramban.	The officer was holding the charge of the Court of Spl. Mobile Magistrate, Tregam while his posting as Sub Judge, Kupwara from July, 2017 to Oct. 2018.	For the Month of July, 2017, August, 2017 July, 2018, and Sept. 2018 <b>(Four Months)</b>
3.	Rafaqat Hussain, Addl. Special Mobile Magistrate, Ramban.	The officer was holding the Addl. Charge of Munsiff Court Ramban, from May, 2018 to December, 2018	For the Month of May, 2018, July, 2018, Sept. 2018, October, 2018, and Dec. 2018 <b>(Five Months)</b>
4.	Ms. Rampi Rani, Munsiff, Reasi	The officer was holding the Addl. Charge of Additional Mobile Mag., Reasi, From 21.02.2018 to December, 2018. Beside this, she also hold Additional Charge of Munsiff, Katra, w.e.f. 03.12.2018	For the Month of March, 2018 April, 2018, May, 2018, June, 2018, July, 2018, August, 2018, and December, 2018 <b>(Seven Months)</b>

**By Order.**

  
**(Permod Kumar)**  
**Deputy Registrar (Adm.)**

No: 103-15/55 Dated: 02/4/2019

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K
2. Secretary to Hon'ble Administrative Judge District Pulwama/Ramban/Reasi

.....for information and n/a.


3.Principal District and Sessions Judge Pulwama/Ramban/Reasi

4.Concerned officers\_\_\_\_\_

5.Chief Accounts officer High Court of Jammu and Kashmir

.....for information and n/a.

6. CPC e-court for uploading on the High Court website.

  
Deputy Registrar(Adm.)  
19/11/19  
31/11/19

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